

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 548 of 2020

IN THE MATTER OF:

**Mr. Umesh Saraf, Suspended Director,
Triumph Reality Pvt. Ltd.**

...Appellant

Versus

Tech India Engineers Pvt. Ltd.

...Respondent

Present:

**For Appellant: Mr. Arun Kathpalia, Sr. Advocate with Mr. Yogesh Jagia
and Mr. Sumedha Chadha, Advocates.**

For Respondent: Mr. K K Tiwari, Advocate.

ORDER
(Virtual Mode)

21.09.2020 Heard Mr. Arun Kathpalia, Sr. Advocate representing the Appellant in part. Hearing remained inconclusive.

Post the matter for further arguments on **29th September, 2020 at 02:30 pm.**

Interim directions to be continued till next date of hearing.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

Basant B./gc